

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 11895-JK (LD) of 2024

DATED:- 02- 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
02-07-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Annexure to the Government Order No. 11895-JK(LD) of 2024 dated 02.07.2024

| SNo. | Title and type | OIC |
|------|---|--|
| 1. | Nasreen Akhter & Ors V/s UT of J & K & Ors. WPC 615/2024 | Mr. Rohit Kumar, Assistant Director, Kashmir |
| 2. | Som Nath V/s UT of J & K & Ors. OA 363/2023 | Mr. Nisar Ahmad Butt, Assistant Director, Trade & Store/Adm (Due to Vacant post of Joint Director Adm) |
| 3. | Altaf Ahmad V/s UT of J & K & Ors. WPC.02/2024 | Mr. Rohit Kumar, Assistant Director, Kashmir |
| 4. | Jameela Begum V/s UT of J & K & Ors. WPC 815/2024 | Mr. Niamutullah Sheikh, Assistant Director Ramban |
| 5. | Jagdish Raj V/s UT of J & K & Ors. WPC 862/2024 | Mr. Haroon Rashid Naik, Assistant Director, Jammu City Circle-I |
| 6. | Ab Majeed & ors. V/s UT of J & K & Ors. WPC 922/2024 | Mr. Anayatullah Sheikh, Assistant Director Doda |
| 7. | Niaz ahamd Zargar V/s UT of J & K & Ors. WPC 923/2024 | Mr. Anayatullah Sheikh, Assistant Director Doda |
| 8. | Babu Ram V/s Zubair Ahmad & Ors. CP No. 35/2024 | Mr. Nisar Ahmad Butt, Assistant Director, Trade & Store/Adm (Due to Vacant post of Joint Director Adm) |
| 9. | Om Dutt V/s Zubair Ahmad CP No. 36/2024 | Mr. Nisar Ahmad Butt, Assistant Director, Trade & Store/Adm (Due to Vacant post of Joint Director Adm) |
| 10. | Jugal Kishore Sharma V/s UT of J & K & Ors. OA No. 1585/2023 | Mr. Nisar Ahmad Butt, Assistant Director, Trade & Store/Adm (Due to Vacant post of Joint Director Adm) |
| 11. | Ghulam Nabi Bhat VERSUS U.T OF J&K AND ORS. in O.A No. 61/1631/2021 | Mr. Reyaz Ahmad Shah (JKAS), Deputy Director, Department of FCS&CA Kashmir |
| 12. | Imtiyaz Majeed Magray VERSUS State of J&K and Others (Now U.T) in SWP No. 37/2016, T.A No. 4727/2021. | Mr. Reyaz Ahmad Shah (JKAS), Deputy Director, Department of Food Civil Supplies and Consumer Affairs |
| 13. | M/s Trikuta Metal & Fiibre VS UT of Jammu & Kashmir through MD, J&K Housing Board and Controller, Legal Metrology Department, J&K & Ors vide CCP(s) No.04/2024 in WP(c) No.448/2023 | Mr. Kewal Krishan Staff officer to Controller, Legal Metrology Department, J&K |

Im
Reyaz